Statement

Details of works sanctioned under Economic Importance Scheme for State Roads in Jharkhand:

| SI.No. | Name of work | Date of | Sanctioned | Status |
|--------|-------------------------------|------------|---------------|----------|
| | | sanction | cost | |
| | | | (Rs in Crore) | |
| 1. | Widening & Strengthening | 04.08.2008 | 6.58 | Work in |
| | of Chatra -Chauparan (SH) | | | progress |
| | Road from km.0/00 to km.9/00. | | | |
| 2. | Widening & Strengthening of | 19.08.2008 | 13.60 | Work in |
| | Chatra -Chauparan (SH) Road | | | progress |
| | from km. 10/00 to 27/00. | | | |
| 3. | Widening and Strengthening | 30.07.2008 | 8.07 | Work in |
| | of Kandra - Chandil (SH) | | | progress |
| | Road from km. 0/00 to km. | | | |
| | 5/850. | | | |
| 4. | Widening and Strengthening | 12.08.2008 | 13.76 | Work in |
| | work of Kandra - Chandil | | | progress |
| | (SH) Road from km. 5/850 | | | |
| | to km. 12/450. | | | |

Progress of Kollam bypass on NH-47

1140. SHRI K.N. BALAGOPAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the progress achieved in the completion of phase 3 and 4 of the Kollam bypass in National Highway 47; and

(b) whether it is a fact that the National Highways Authority of India (NHAI) is purposefully delaying the bypass road projects in Kerala for getting State Government's willingness to introduce toll system?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) The total length of Kollam bypass is 13.141 km. In the earlier Phases, the bypass with two lane standard was constructed for 4.55 km length through the State PWD(NH), Kerala. The balance length of Kollam bypass and its 4-laning has been included in the contract

package "4-laning of Ochira to Thiruvananthapuram section (Km 465/000 to Km 551/900) of NH-47 to be constructed by National Highway Authority of India (NHAI) under National Highway Development Project (NHDP) Phase-III.

(b) No, Sir. The Bids for 4 laning of Ochira-Thiruvananthapuram stretch of NH-47 on BOT (Toll) basis were received on 24.8.09 but due to the impasse arising out of the demand of the Government of Kerala to construct the said 4 lane within 30 m ROW, the Bidding process has been cancelled.

Progress of NH-5 four lane work

1141. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the reasons for not completing the NH-5 four lane work, Angul-Sukinda and Panikoili-Lahunipada road *via* Keonjhar Road along with by-pass road at Jajpur-Keonjhar Road; and

(b) whether Government has any proposal of diverting the by-pass from Ragadichhak of Korai Block to Panikoili instead of going Jajpur road city which will also reduce the length of the road?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) Out of the total length of 391km identified for four laning of National Highway-5, works in a length of 342 km. have already been completed and are in progress in balance length of 49km. The slow progress is mainly due to termination of the original contract in work packages of (i) Ichapuram-Ganjam section, (ii) Bhadrak-Balasore section and (iii) Ganjam-Shinkhala section. However works in these stretches have already been re-awarded. The other reasons for delay are: delay in issuing blasting license by State Government, renewal of quarry lease, siting criteria for crushing unit and seizer of crushing unit by district administration as per Orissa High Court order. Angul is connected with Sukinda *via* Banarpal, Ballahar Chhak and Pitri junction. Part of Angul-Sukinda (Sukinda-Talchar) road falls on Chandikhole-Dhubri-Talchar section of NH-200 for which bids on Built Operate and Transfer (BOT) toll mode were invited twice. However, there was no response from bidders. The stretch from Talchar to Banarpal on National highway 23 and Banarpal to